

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/10579/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 25th October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter no. DJD/4667/2024 dated 23.10.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, along with the official vehicle, at own cost, from the evening of 25.10.2024 till morning of 28.10.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/10580 /A, dated , 25-10-2024

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]